



The Gauhati High Court, At Guwahati
[HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL
PRADESH]

N O T I C E

It is for information of all concerned that on 07.03.2025
(Friday):-

1. The Single Bench of Hon'ble Mr. Justice Parthivjyoti Saikia will not sit.
2. For listing of urgent matters, if any (other than Bail matters), pertaining to the Single Bench of Hon'ble Mr. Justice Parthivjyoti Saikia, mention may be made before the Single Bench of Hon'ble Mr. Justice Mridul Kumar Kalita.
3. For listing of urgent matters, if any, pertaining to Civil Bench-II, mention may be made before the Single Bench of Hon'ble Mr. Justice Arun Dev Choudhury.

BY ORDER

Dated, Guwahati, the 6th March, 2025.